

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 34 of 2020

In the matter of:

Anjana Sanghi & Ors.

....Appellants

Vs.

Gireesh Kumar Sanghi & Ors.

....Respondents

Present

**For Appellants: Mr. Arun Kathpalia, Sr. Advocate alongwith
Mr. Anirudh Wadhwa.**

**For Respondents: Ms. Alisha Chopra, For R-1 to 5.
Mr. Yogesh Jagia & Sumedha Chadha, Advocates.**

ORDER
(Virtual Mode)

26.11.2020: For filing of 'Notes of Written Submissions' of the Appellants as well as the Respondents containing not more than three pages side at request of both sides, the matter is adjourned to **10th December, 2020**. The Office of the Registry is permitted to receive the 'Notes of Written Submissions' so filed by the Learned Counsels appearing for the parties.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

Sim/nn